

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that w.e.f. **23.08.2024 (Friday)** :

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The Criminal Appeals (in jail) assigned to the Single Bench-II presided over by the **Hon'ble Shri Justice Bharat P. Deshpande**, will be taken up as per the board notified. Further, no adjournments shall be granted except arising those in exceptional cases.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 16.08.2024

Sd/-
(**Ram S. Prabhu Dessai**)
Registrar (Judicial)